

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 1754**  
TO BE ANSWERED ON 30.07.2015

**PURA SCHEME**

**1754. SHRI KESHAV PRASAD MAURYA:**  
**SHRI C.R. CHAUDHARY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the percentage of rural areas in the country where Providing Urban Amenities to Rural Areas (PURA) Scheme is being run at present and the percentage of villages where urban amenities have been provided, State/UT-wise;
- (b) whether the present Government has made amendments in the draft of this scheme and if so, the details thereof;
- (c) whether the Government proposes to involve private sector in the implementation of PURA scheme;
- (d) if so, the reaction of the private sector in this regard; and
- (e) the other effective steps being taken to implement this scheme effectively?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI BIRENDER SINGH)**

(a): The State/District/Gram Pachayat where Concession Agreement & State Support Agreement has been signed under PURA are as under :

Sl. No.	State	Name of the District	Gram Panchayat
1	Kerala	Thrissur	Thalikulam
2		Malappuram	Thirurangadi
3	Andhra Pradesh	Krishna	Ibrahimpattam and Kondapalli

(b to e): The scheme has been discontinued w.e.f.2015-16.

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